

(b) if so, the points of shortfall ; and

(c) whether Government have formulated plans for a break through in the production of pulses ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). Yes, Sir. Against the target of 101 million tonnes, the foodgrains production during 1969-70 was estimated at 99.5 million tonnes. This shortfall of 1.5 million tonnes is attributed to the shortfall in the achievement of targets under programmes like high-yielding varieties of maize, jowar and bajra ; multiple cropping ; minor irrigation and consumption of fertilisers, etc.

(c) In cooperation with research scientists, schemes are being implemented for increasing the production of pulses, but a real break-through has not yet come.

Measurement instrument adopted by F.C.I. for procurement of Paddy

3063. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether measurement instrument adopted by the Food Corporation of India for paddy procurement suits the classification of paddy by the State Government ; and

(b) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The instrument referred to presumably is the Micrometer which is used for determining linear measurements for arriving at length-breadth ratio of the different varieties of rice. The adoption of length-breadth ratio for classification of rice was on the recommendation of an Expert Committee appointed by the Government of India to evolve a uniform basis for classification of different varieties of rice in different States. Most States have generally accepted the principle of classification by this method.

Certificate Cases Filed in Courts in Raniganj Coal-Belt

3064. SHRI KRISHNA HALDER : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the total number of certificate cases filed in different courts in Raniganj coal belt during the last three years ;

(b) the number of cases decided so far and the amount realised ; and

(c) the reason for the delay and the steps Government propose to take to expedite the proceedings ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) 100, from 1.1.1968 to 31.5.1971.

(b) The cases are still awaiting disposal.

(c) The Certificate Officers are regularly requested by the Officers of the Central Industrial Relations Machinery to expedite disposal of the cases; the decision rests with the former.

Report of Technical Committee on Giridih Collieries

3065. SHRI BHOGENDRA JHA :

SHRI RAMAVTAR SHASTRI :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the technical committee appointed by the Board of Directors of the National Coal Development Corporation in pursuance of their Resolution dated the 20th July, 1968 had submitted their report on the 10th December, 1968 suggesting running of Khandiha Seam in the Giridih Collieries for a decade ;

(b) if so, the anticipated age of the various developed mines of Giridih fixed by the said committee ;